

[Mr. Speaker]

on account of the conduct of a few, if the Speaker had abandoned his right if the Speaker had not risen to the occasion and asked the Member to be removed then, I would admit that democracy has broken down. It is not so now.

Under those circumstances, I disallow all the three adjournment motions. I am exceedingly sorry.

Shri Nath Pai: It is a sad thing in a democracy.

Mr. Speaker: Democracy is not a system where a single Member of the minority or a few people must control the majority, and when their disturbance is not sufficiently effective, then they create disturbances. This is not democracy, according to me. I am not going to say that democracy has broken down, so far as this particular incident is concerned. If and when other things come to my notice, there is enough time for me to decide.

Now, Papers to be Laid on the Table. (Interruptions)

Shrimati Renu Chakravartty rose—

Mr. Speaker: I have finished this matter. Now, Papers to be Laid on the Table.

12.43 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS FOR INDIA

The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi): On behalf of Dr. Keskar, I beg to lay on the Table a copy of the Annual Report of

the Registrar of Newspapers for India for the year 1957. [Placed in Library, See No. LT-900/58.]

AMENDMENT TO TEA RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table under sub-section (3) of section 40 of the Tea Act, 1953, a copy of Notification No. G.S.R. 749 dated the 30th August, 1958, making certain further amendment to the Tea Rules, 1954. [Placed in Library, See No. LT-901/58].

STATEMENT BY SHRI S. L. SAKSENA RE: BREAKING HIS FAST

Mr. Speaker: : Now, Shri S. L. Saksena. I have permitted Shri S. L. Saksena to make a statement.

Shri S. L. Saksena (Maharajganj). Sir, Yesterday evening, after the Prime Minister had made his statement in the House to convene an informal meeting of about 30 persons from all the parties on September 11, to discuss the food situation in the country, you appealed for a national approach to the food problem and called on all parties to 'cease-fire'. You also honoured me by a personal appeal to me to break my 20 days' old fast to help in creating the necessary atmosphere for a joint united national effort to tackle the food problem. Since then, the Prime Minister has also written to me a very affectionate letter, which I think concedes the substance of my main demand about the long-term solution of the problem of eastern UP., by promising to consider my proposal to include the multipurpose river valley scheme for the control of the rivers Ghagra and Rapti for inclusion in the Third Five Year Plan and by assuring me that the Planning Commission will give earnest consideration to the ways and means of improving the condition of the peasantry